## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP No. 18/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

M/s. Devendra Kothari & Sons V/s. M/s. Birla Surya Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 and 241-242 of the Companies Act, 2013

S. No. NAME DESIGNATION SIGNATURE

## <u>ORDER</u> <u>CP18/397-398/NCLT/MB/MAH/2016</u>

At request of the parties, list this matter on 3.10.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

